

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONTEMPT PETITION(C) No. 837-838/2023 in C.A. No. 4347-4375/2014

KRISHAN KUMAR &amp; ANR.

Petitioner(s)

VERSUS

SHRI DEEPAK KUMAR &amp; ORS.

Respondent(s)

IA No. 52655/2026 - APPLICATION FOR PERMISSION  
IA No. 20718/2026 - APPLICATION FOR PERMISSION  
IA No. 46409/2026 - APPLICATION FOR PERMISSION  
IA No. 326348/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 43350/2026 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 48901/2026 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 47687/2026 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 331823/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 9548/2026 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 331552/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 339435/2025 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 42402/2026 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 27799/2026 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 46219/2026 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 41724/2026 - CLARIFICATION/DIRECTION  
IA No. 46817/2026 - CLARIFICATION/DIRECTION  
IA No. 122146/2023 - EXEMPTION FROM FILING O.T.  
IA No. 150991/2023 - EXEMPTION FROM FILING O.T.  
IA No. 100160/2023 - EXEMPTION FROM FILING O.T.  
IA No. 27146/2026 - EXEMPTION FROM FILING O.T.  
IA No. 148702/2023 - EXEMPTION FROM FILING O.T.  
IA No. 48518/2023 - EXEMPTION FROM FILING O.T.  
IA No. 148654/2023 - EXEMPTION FROM FILING O.T.  
IA No. 148354/2023 - EXEMPTION FROM FILING O.T.  
IA No. 98194/2025 - EXEMPTION FROM FILING O.T.  
IA No. 144992/2023 - EXEMPTION FROM FILING O.T.  
IA No. 125226/2023 - EXEMPTION FROM FILING O.T.  
IA No. 154295/2023 - EXEMPTION FROM FILING O.T.  
IA No. 55221/2023 - EXEMPTION FROM FILING PAPER BOOKS  
IA No. 24323/2026 - INTERVENTION APPLICATION  
IA No. 335154/2025 - INTERVENTION/IMPLEADMENT  
IA No. 2548/2026 - INTERVENTION/IMPLEADMENT  
IA No. 12141/2026 - INTERVENTION/IMPLEADMENT  
IA No. 16449/2026 - INTERVENTION/IMPLEADMENT  
IA No. 19879/2026 - INTERVENTION/IMPLEADMENT  
IA No. 21667/2026 - INTERVENTION/IMPLEADMENT  
IA No. 27473/2026 - INTERVENTION/IMPLEADMENT  
IA No. 31393/2026 - INTERVENTION/IMPLEADMENT  
IA No. 52974/2026 - INTERVENTION/IMPLEADMENT

IA No. 326329/2025 - INTERVENTION/IMPLEADMENT  
IA No. 331824/2025 - INTERVENTION/IMPLEADMENT  
IA No. 2508/2026 - INTERVENTION/IMPLEADMENT  
IA No. 10981/2026 - INTERVENTION/IMPLEADMENT  
IA No. 15834/2026 - INTERVENTION/IMPLEADMENT  
IA No. 19617/2026 - INTERVENTION/IMPLEADMENT  
IA No. 28333/2026 - INTERVENTION/IMPLEADMENT  
IA No. 41700/2026 - INTERVENTION/IMPLEADMENT  
IA No. 43347/2026 - INTERVENTION/IMPLEADMENT  
IA No. 325748/2025 - INTERVENTION/IMPLEADMENT  
IA No. 1426/2026 - INTERVENTION/IMPLEADMENT  
IA No. 15636/2026 - INTERVENTION/IMPLEADMENT  
IA No. 19413/2026 - INTERVENTION/IMPLEADMENT  
IA No. 21553/2026 - INTERVENTION/IMPLEADMENT  
IA No. 27145/2026 - INTERVENTION/IMPLEADMENT  
IA No. 28315/2026 - INTERVENTION/IMPLEADMENT  
IA No. 41416/2026 - INTERVENTION/IMPLEADMENT  
IA No. 43333/2026 - INTERVENTION/IMPLEADMENT  
IA No. 46818/2026 - INTERVENTION/IMPLEADMENT  
IA No. 52651/2026 - INTERVENTION/IMPLEADMENT  
IA No. 324416/2025 - INTERVENTION/IMPLEADMENT  
IA No. 9533/2026 - INTERVENTION/IMPLEADMENT  
IA No. 14697/2026 - INTERVENTION/IMPLEADMENT  
IA No. 18869/2026 - INTERVENTION/IMPLEADMENT  
IA No. 21509/2026 - INTERVENTION/IMPLEADMENT  
IA No. 26272/2026 - INTERVENTION/IMPLEADMENT  
IA No. 28300/2026 - INTERVENTION/IMPLEADMENT  
IA No. 40712/2026 - INTERVENTION/IMPLEADMENT  
IA No. 43146/2026 - INTERVENTION/IMPLEADMENT  
IA No. 52102/2026 - INTERVENTION/IMPLEADMENT  
IA No. 331545/2025 - INTERVENTION/IMPLEADMENT  
IA No. 339432/2025 - INTERVENTION/IMPLEADMENT  
IA No. 8996/2026 - INTERVENTION/IMPLEADMENT  
IA No. 14486/2026 - INTERVENTION/IMPLEADMENT  
IA No. 18676/2026 - INTERVENTION/IMPLEADMENT  
IA No. 25583/2026 - INTERVENTION/IMPLEADMENT  
IA No. 28289/2026 - INTERVENTION/IMPLEADMENT  
IA No. 38042/2026 - INTERVENTION/IMPLEADMENT  
IA No. 42463/2026 - INTERVENTION/IMPLEADMENT  
IA No. 46411/2026 - INTERVENTION/IMPLEADMENT  
IA No. 51710/2026 - INTERVENTION/IMPLEADMENT  
IA No. 331061/2025 - INTERVENTION/IMPLEADMENT  
IA No. 337600/2025 - INTERVENTION/IMPLEADMENT  
IA No. 5497/2026 - INTERVENTION/IMPLEADMENT  
IA No. 13215/2026 - INTERVENTION/IMPLEADMENT  
IA No. 20717/2026 - INTERVENTION/IMPLEADMENT  
IA No. 24989/2026 - INTERVENTION/IMPLEADMENT  
IA No. 27962/2026 - INTERVENTION/IMPLEADMENT  
IA No. 35397/2026 - INTERVENTION/IMPLEADMENT  
IA No. 51652/2026 - INTERVENTION/IMPLEADMENT  
IA No. 330841/2025 - INTERVENTION/IMPLEADMENT  
IA No. 337305/2025 - INTERVENTION/IMPLEADMENT  
IA No. 4978/2026 - INTERVENTION/IMPLEADMENT

IA No. 13213/2026 - INTERVENTION/IMPLEADMENT  
IA No. 16957/2026 - INTERVENTION/IMPLEADMENT  
IA No. 20668/2026 - INTERVENTION/IMPLEADMENT  
IA No. 31538/2026 - INTERVENTION/IMPLEADMENT  
IA No. 42384/2026 - INTERVENTION/IMPLEADMENT  
IA No. 49234/2026 - INTERVENTION/IMPLEADMENT  
IA No. 54293/2026 - INTERVENTION/IMPLEADMENT  
IA No. 330632/2025 - INTERVENTION/IMPLEADMENT  
IA No. 337073/2025 - INTERVENTION/IMPLEADMENT  
IA No. 4543/2026 - INTERVENTION/IMPLEADMENT  
IA No. 12484/2026 - INTERVENTION/IMPLEADMENT  
IA No. 16728/2026 - INTERVENTION/IMPLEADMENT  
IA No. 20513/2026 - INTERVENTION/IMPLEADMENT  
IA No. 21730/2026 - INTERVENTION/IMPLEADMENT  
IA No. 27733/2026 - INTERVENTION/IMPLEADMENT  
IA No. 31463/2026 - INTERVENTION/IMPLEADMENT  
IA No. 41725/2026 - INTERVENTION/IMPLEADMENT  
IA No. 46218/2026 - INTERVENTION/IMPLEADMENT  
IA No. 48902/2026 - INTERVENTION/IMPLEADMENT  
IA No. 53395/2026 - INTERVENTION/IMPLEADMENT  
IA No. 21554/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 16958/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 150989/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 148351/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 98191/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 27949/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

**WITH**

Diary No(s). 8161/2026 (III-A)  
FOR EXEMPTION FROM FILING O.T. ON IA 44117/2026  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 44119/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 44120/2026  
FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 44121/2026)

Diary No(s). 7609/2026 (III-A)  
(IA No. 41228/2026 - APPLICATION FOR PERMISSION  
IA No. 41136/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 8517/2026 (III-A)  
(IA No. 45553/2026 - APPLICATION FOR EXEMPTION FROM FILING THE  
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT  
IA No. 45552/2026 - CONDONATION OF DELAY IN FILING  
IA No. 45555/2026 - EXEMPTION FROM FILING PAPER BOOKS)

CONMT.PET.(C) No. 1020/2023 in C.A. No. 4347-4375/2014 (III-A)  
(IA No. 122213/2023 - EXEMPTION FROM FILING O.T.)

**CONMT.PET.(C) No. 1062/2023 in C.A. No. 9744/2017 (III-A)  
(IA No. 124876/2023 - EXEMPTION FROM FILING PAPER BOOKS)**

**CONMT.PET.(C) No. 218-246/2024 in C.A. No. 4347-4375/2014 (III-A)  
(IA No. 252834/2023 - APPLICATION FOR PERMISSION  
IA No. 159623/2023 - EXEMPTION FROM FILING O.T.  
IA No. 40727/2026 - INTERVENTION/IMPLEADMENT)**

**CONMT.PET.(C) No. 247-275/2024 in C.A. No. 4347-4375/2014 (III-A)  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 15902/2024  
IA No. 15902/2024 - APPLICATION FOR EXEMPTION FROM FILING THE  
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**

**CONMT.PET.(C) No. 276-304/2024 in C.A. No. 4347-4375/2014 (III-A)  
(IA No. 228444/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF  
PETITION AND IA No. 162151/2023 - EXEMPTION FROM FILING O.T.)**

**CONMT.PET.(C) No. 305-333/2024 in C.A. No. 4347-4375/2014 (III-A)  
( FOR CONDONATION OF DELAY IN FILING ON IA 236305/2023  
IA No. 228442/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF  
PETITION AND IA No. 162174/2023 - EXEMPTION FROM FILING O.T.)**

**CONMT.PET.(C) No. 334-362/2024 in C.A. No. 4347-4375/2014 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 236324/2023  
IA No. 228431/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF  
PETITION AND IA No. 164744/2023 - EXEMPTION FROM FILING O.T.**

**CONMT.PET.(C) No. 363-391/2024 in C.A. No. 4347-4375/2014 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 164821/2023  
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA  
228436/2023  
FOR CONDONATION OF DELAY IN FILING ON IA 236330/2023)**

**CONMT.PET.(C) No. 392-420/2024 in C.A. No. 4347-4375/2014 (III-A)**

**CONMT.PET.(C) No. 421-449/2024 in C.A. No. 4347-4375/2014 (III-A)  
(IA No. 120120/2024 - CONDONATION OF DELAY IN FILING THE SPARE  
COPIES, IA No. 252386/2023 - EXEMPTION FROM FILING O.T. AND IA No.  
191404/2025 - INTERVENTION/IMPLEADMENT)**

**CONMT.PET.(C) No. 451-479/2024 in C.A. No. 4347-4375/2014 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 19691/2024  
FOR CONDONATION OF DELAY IN FILING ON IA 19699/2024  
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA  
19706/2024)**

**CONMT.PET.(C) No. 348-376/2025 in C.A. No. 4347-4375/2014 (III-A)  
(FOR APPLICATION FOR PERMISSION ON IA 67417/2024)**

**Diary No(s). 19601/2024 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 70115/2025)**

CONMT.PET.(C) No. 318/2025 in CONMT.PET.(C) No. 190/2016 In C.A. No. 4347-4375/2014 (III-A)  
IA No. 164834/2024 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT  
IA No. 126082/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
IA No. 164825/2024 - EXEMPTION FROM FILING O.T.  
IA No. 247614/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

CONMT.PET.(C) No. 319-347/2025 in C.A. No. 4347-4375/2014 (III-A)  
FOR APPLICATION FOR PERMISSION ON IA 202944/2024  
IA No. 202944/2024 - APPLICATION FOR PERMISSION)

Diary No(s). 26157/2025 (III-A)  
(IA No. 125190/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT  
IA No. 125196/2025 - CONDONATION OF DELAY IN FILING  
IA No. 185992/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS AND IA No. 125186/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 26648/2025 (III-A)

Diary No(s). 26798/2025 (III-A)  
(IA No. 124729/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27065/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 185979/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 185982/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 185983/2025  
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 185985/2025)

Diary No(s). 27863/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 128883/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 128888/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 128891/2025  
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 185996/2025)

Diary No(s). 27878/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 129508/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 129509/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 129510/2025  
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 186000/2025)

Diary No(s). 28012/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 129400/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 129403/2025)

FOR CONDONATION OF DELAY IN FILING ON IA 129404/2025  
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA  
185994/2025)

Diary No(s). 24481/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 117916/2025)

Diary No(s). 24553/2025 (III-A)  
(IA No. 118347/2025 - CONDONATION OF DELAY IN FILING  
IA No. 118345/2025 - EXEMPTION FROM FILING O.T.  
IA No. 133329/2025 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 24642/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 117476/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 117477/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 117480/2025  
FOR impleading party ON IA 2587/2026  
FOR INTERVENTION/IMPLEADMENT ON IA 2587/2026  
IA No. 117477/2025 - APPLICATION FOR EXEMPTION FROM FILING THE  
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT  
IA No. 117480/2025 - CONDONATION OF DELAY IN FILING  
IA No. 117476/2025 - EXEMPTION FROM FILING O.T.  
IA No. 2587/2026 - INTERVENTION/IMPLEADMENT)

Diary No(s). 24646/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 117487/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 117488/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 117489/2025)

Diary No(s). 25180/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 120191/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 120195/2025)

Diary No(s). 25184/2025 (III-A)  
(IA No. 120378/2025 - CONDONATION OF DELAY IN FILING  
IA No. 120381/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 25623/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 121815/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 121821/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 121822/2025)

Diary No(s). 25780/2025 (III-A)  
(IA No. 130988/2025 - CONDONATION OF DELAY IN FILING  
IA No. 130990/2025 - EXEMPTION FROM FILING PAPER BOOKS)

**Diary No(s). 25808/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 122399/2025)**

**Diary No(s). 25833/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 125731/2025  
FOR EXEMPTION FROM FILING O.T. ON IA 125733/2025)**

**Diary No(s). 25901/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 128247/2025)**

**Diary No(s). 26148/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 124125/2025, FOR CONDONATION  
OF DELAY IN FILING ON IA 124126/2025, FOR APPLICATION FOR EXEMPTION  
FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH  
AFFIDAVIT ON IA 124127/2025 AND FOR CONDONATION OF DELAY IN  
REFILING / CURING THE DEFECTS ON IA 185991/2025)**

**Diary No(s). 26637/2025 (III-A)  
(IA No. 126400/2025 - CONDONATION OF DELAY IN FILING  
IA No. 126403/2025 - EXEMPTION FROM FILING O.T.  
IA No. 126401/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 26671/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 126894/2025)**

**Diary No(s). 26854/2025 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 125074/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 125075/2025)**

**Diary No(s). 26903/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 125411/2025 AND FOR  
APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA  
125417/2025)**

**Diary No(s). 26906/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 125445/2025  
FOR APPLICATION FOR PERMISSION ON IA 125461/2025)**

**Diary No(s). 27440/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 128142/2025  
FOR EXEMPTION FROM FILING O.T. ON IA 128143/2025  
FOR PERMISSION TO REPLACE THE PAGE ON IA 18347/2026)**

**Diary No(s). 27859/2025 (III-A)  
( FOR EXEMPTION FROM FILING O.T. ON IA 128793/2025)**

**Diary No(s). 28594/2025 (III-A)  
(IA No. 131926/2025 - CONDONATION OF DELAY IN FILING  
IA No. 310308/2025 - CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS AND IA No. 131928/2025 - EXEMPTION FROM FILING O.T.)**

Diary No(s). 28595/2025 (III-A)  
(IA No. 131971/2025 - CONDONATION OF DELAY IN FILING  
IA No. 131972/2025 - EXEMPTION FROM FILING O.T.  
IA No. 325743/2025 - INTERVENTION/IMPLEADMENT  
IA No. 324819/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 28603/2025 (III-A)  
(IA No. 131980/2025 - CONDONATION OF DELAY IN FILING  
IA No. 310305/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS AND IA No. 131981/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28877/2025 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133542/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 133545/2025)

Diary No(s). 28879/2025 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133564/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 133566/2025)

Diary No(s). 28882/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 133584/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133590/2025)

Diary No(s). 29100/2025 (III-A)  
(IA No. 135155/2025 - EXEMPTION FROM FILING O.T.  
IA No. 137662/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29102/2025 (III-A)  
(IA No. 134676/2025 - EXEMPTION FROM FILING O.T.  
IA No. 136877/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29104/2025 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 136062/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 136063/2025  
FOR EXEMPTION FROM FILING O.T. ON IA 136068/2025  
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA  
186002/2025)

Diary No(s). 29175/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 185987/2025  
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA  
185989/2025)

Diary No(s). 29329/2025 (III-A)  
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 224901/2025  
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA

224902/2025 AND FOR EXEMPTION FROM FILING O.T. ON IA 224903/2025)

Diary No(s). 41654/2025 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 178819/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 178822/2025)

Diary No(s). 42317/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 182933/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 182934/2025  
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA  
182935/2025 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA  
182937/2025)

Diary No(s). 43971/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 189834/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 189836/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 189837/2025)

Diary No(s). 44289/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 190279/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 190284/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 190285/2025  
FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 190286/2025)

Diary No(s). 44348/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 190961/2025)

Diary No(s). 44447/2025 (III-A)  
(IA No. 190958/2025 - APPLICATION FOR PERMISSION  
IA No. 313062/2025 - APPLICATION FOR TAGGING/DETAGGING  
IA No. 190949/2025 - CONDONATION OF DELAY IN FILING  
IA No. 190962/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 46673/2025 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 202360/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 202367/2025)

Diary No(s). 55103/2025 (III-A)  
(IA No. 243790/2025 - APPLICATION FOR PERMISSION  
IA No. 243791/2025 - CONDONATION OF DELAY IN FILING  
IA No. 243789/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 56576/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 250222/2025)

Diary No(s). 57173/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 251636/2025)

**FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 251637/2025 FOR CONDONATION OF DELAY IN FILING ON IA 251639/2025 FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 251640/2025)**

**Diary No(s). 70767/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 318474/2025)**

**Diary No(s). 71038/2025 (III-A)  
(IA No. 319655/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT IA No. 319657/2025 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 71555/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 322599/2025)**

**Diary No(s). 71649/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 322851/2025)**

**Diary No(s). 72193/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 326838/2025)**

**Diary No(s). 72308/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 326814/2025 AND FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 326815/2025 FOR CONDONATION OF DELAY IN FILING ON IA 326816/2025 FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 326817/2025)**

**Diary No(s). 72391/2025 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 328241/2025)**

**Diary No(s). 72450/2025 (III-A)  
(IA No. 328084/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT IA No. 328087/2025 - CONDONATION OF DELAY IN FILING IA No. 328083/2025 - EXEMPTION FROM FILING O.T. IA No. 328090/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 72697/2025 (III-A)  
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 329868/2025 FOR CONDONATION OF DELAY IN FILING ON IA 329875/2025 FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 329880/2025 FOR EXEMPTION FROM FILING O.T. ON IA 329881/2025)**

**Diary No(s). 72854/2025 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 329060/2025 FOR CONDONATION OF DELAY IN FILING ON IA 329066/2025 IA No. 329060/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT)**

**IA No. 329066/2025 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 72868/2025 (III-A)**

**(IA No. 330027/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**

**IA No. 330024/2025 - CONDONATION OF DELAY IN FILING**

**IA No. 330031/2025 - EXEMPTION FROM FILING O.T.**

**IA No. 330019/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 72906/2025 (III-A)**

**(FOR CONDONATION OF DELAY IN FILING ON IA 329999/2025)**

**Diary No(s). 73052/2025 (III-A)**

**(IA No. 39987/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**

**IA No. 39988/2026 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 73083/2025 (III-A)**

**Diary No(s). 73089/2025 (III-A)**

**FOR CONDONATION OF DELAY IN FILING ON IA 330531/2025**

**IA No. 330531/2025 - CONDONATION OF DELAY IN FILING**

**Diary No(s). 73096/2025 (III-A)**

**(IA No. 39989/2026 - CONDONATION OF DELAY IN FILING**

**IA No. 331793/2025 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 73099/2025 (III-A)**

**(IA No. 331621/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**

**IA No. 331626/2025 - CONDONATION OF DELAY IN FILING**

**IA No. 331619/2025 - EXEMPTION FROM FILING O.T.**

**IA No. 331624/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 73369/2025 (III-A)**

**(IA No. 334202/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**

**IA No. 334204/2025 - CONDONATION OF DELAY IN FILING**

**IA No. 334199/2025 - EXEMPTION FROM FILING O.T.**

**IA No. 334205/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 73656/2025 (III-A)**

**(FOR EXEMPTION FROM FILING O.T. ON IA 333545/2025**

**FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 333548/2025**

**FOR CONDONATION OF DELAY IN FILING ON IA 333550/2025**

**IA No. 333548/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**

**IA No. 333550/2025 - CONDONATION OF DELAY IN FILING**

**IA No. 333545/2025 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 75082/2025 (III-A)**

**(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS**

OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 338011/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 338012/2025  
IA No. 338011/2025 - APPLICATION FOR EXEMPTION FROM FILING THE  
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT  
IA No. 338012/2025 - CONDONATION OF DELAY IN FILING)

Diary No(s). 75089/2025 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 338723/2025  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 338725/2025  
FOR CONDONATION OF DELAY IN FILING ON IA 338726/2025)

Diary No(s). 75091/2025 (III-A)  
(IA No. 339158/2025 - CONDONATION OF DELAY IN FILING)

Diary No(s). 75693/2025 (III-A)  
( FOR EXEMPTION FROM FILING O.T. ON IA 863/2026  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 865/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 867/2026  
FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 869/2026)

Diary No(s). 415/2026 (III-A)  
( FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 2416/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 2418/2026)

Diary No(s). 631/2026 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 4160/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 4162/2026)

Diary No(s). 1203/2026 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 7034/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 7038/2026  
FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 7041/2026)

Diary No(s). 1316/2026 (III-A)  
(IA No. 39993/2026 - CONDONATION OF DELAY IN FILING  
IA No. 39994/2026 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 1320/2026 (III-A)  
(IA No. 39990/2026 - CONDONATION OF DELAY IN FILING  
IA No. 39992/2026 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 1475/2026 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 8762/2026  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 8764/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 8765/2026  
FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 8768/2026)

**Diary No(s). 1660/2026 (III-A)**  
**(FOR APPLICATION FOR PERMISSION ON IA 9839/2026**  
**FOR CONDONATION OF DELAY IN FILING ON IA 9840/2026)**

**Diary No(s). 1996/2026 (III-A)**  
**(IA No. 11587/2026 - APPL. UNDER ORDER 13 RULE 2 SCR 2013 FOR**  
**ISSUE OF PAPERBOOK, IA No. 11585/2026 - APPLICATION FOR EXEMPTION**  
**FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH**  
**AFFIDAVIT AND IA No. 11586/2026 - CONDONATION OF DELAY IN FILING**  
**IA No. 11582/2026 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 2132/2026 (III-A)**  
**(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 13375/2026**  
**FOR CONDONATION OF DELAY IN FILING ON IA 13376/2026**  
**FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS**  
**OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 13377/2026**  
**FOR EXEMPTION FROM FILING O.T. ON IA 13378/2026)**

**Diary No(s). 2347/2026 (III-A)**  
**(FOR CONDONATION OF DELAY IN FILING ON IA 15279/2026, FOR**  
**PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA**  
**15280/2026, FOR EXEMPTION FROM FILING O.T. ON IA 15282/2026)**

**Diary No(s). 2468/2026 (III-A)**  
**(FOR EXEMPTION FROM FILING O.T. ON IA 16666/2026**  
**FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS**  
**OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 16672/2026**  
**FOR CONDONATION OF DELAY IN FILING ON IA 16683/2026**  
**FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 16688/2026)**

**Diary No(s). 2880/2026 (III-A)**  
**(FOR CONDONATION OF DELAY IN FILING ON IA 15700/2026)**

**Diary No(s). 3016/2026 (III-A)**  
**(IA No. 15944/2026 - APPLICATION FOR EXEMPTION FROM FILING THE**  
**RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**  
**IA No. 15941/2026 - CONDONATION OF DELAY IN FILING**  
**IA No. 15945/2026 - EXEMPTION FROM FILING O.T.**  
**IA No. 15939/2026 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 3019/2026 (III-A)**  
**(IA No. 16689/2026 - APPLICATION FOR EXEMPTION FROM FILING THE**  
**RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**  
**IA No. 16693/2026 - CONDONATION OF DELAY IN FILING**  
**IA No. 16687/2026 - EXEMPTION FROM FILING O.T.**  
**IA No. 16696/2026 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 3041/2026 (III-A)**  
**(IA No. 16782/2026 - CONDONATION OF DELAY IN FILING)**

Diary No(s). 3076/2026 (III-A)  
(IA No. 15908/2026 - APPLICATION FOR PERMISSION  
IA No. 15911/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 3128/2026 (III-A)  
(FOR EXEMPTION FROM FILING O.T. ON IA 16503/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 39996/2026)

Diary No(s). 3209/2026 (III-A)  
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 17993/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 40013/2026)

Diary No(s). 3381/2026 (III-A)  
(FOR APPLICATION FOR PERMISSION ON IA 20046/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 20068/2026)

Diary No(s). 3443/2026 (III-A)  
(IA No. 22524/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 3673/2026 (III-A)  
(IA No. 19219/2026 - APPLICATION FOR EXEMPTION FROM FILING THE  
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT  
IA No. 19222/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 3713/2026 (III-A)  
(IA No. 21429/2026 - APPLICATION FOR EXEMPTION FROM FILING THE  
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT  
IA No. 21428/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 3735/2026 (III-A)  
(IA No. 21370/2026 - CONDONATION OF DELAY IN FILING  
IA No. 21368/2026 - EXEMPTION FROM FILING O.T.)

Diary No(s). 3822/2026 (III-A)  
(IA No. 21365/2026 - CONDONATION OF DELAY IN FILING  
IA No. 21366/2026 - EXEMPTION FROM FILING O.T.)

Diary No(s). 4064/2026 (III-A)  
(IA No. 38317/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 4137/2026 (III-A)  
(IA No. 22336/2026 - CONDONATION OF DELAY IN FILING  
IA No. 22339/2026 - EXEMPTION FROM FILING O.T.  
IA No. 22334/2026 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 4351/2026 (III-A)  
(IA No. 24229/2026 - APPLICATION FOR EXEMPTION FROM FILING THE  
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT  
IA No. 24230/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 5506/2026 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 29096/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 29097/2026)

Diary No(s). 5545/2026 (III-A)  
(FOR APPLICATION FOR PERMISSION ON IA 29164/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 29165/2026)

Diary No(s). 7578/2026 (III-A)  
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 40052/2026  
FOR EXEMPTION FROM FILING O.T. ON IA 40053/2026)

Diary No(s). 8148/2026 (III-A)  
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 43677/2026  
FOR CONDONATION OF DELAY IN FILING ON IA 43678/2026  
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS  
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 43679/2026  
FOR EXEMPTION FROM FILING O.T. ON IA 43682/2026)

Diary No(s). 3773/2026 (III-A)  
(FOR CONDONATION OF DELAY IN FILING ON IA 21238/2026 AND FOR  
APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF  
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 21243/2026)

Diary No(s). 4269/2026 (III-A)  
(IA No. 22874/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 5574/2026 (III-A)

Diary No(s). 4411/2026 (III-A)

Date : 27-02-2026 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE PRASANNA B. VARALE

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UPON hearing the counsel the Court made the following  
O R D E R

1. It is in these unfortunate circumstances that this Bench has been specially constituted.
2. A three-member Committee comprising Ms. Ranjeeta Rohtagi, Mr. Nikhil Rohtagi, and Mr. Prashant Shukla, learned counsel, had been constituted by orders of this Court for preparing a list of those candidates who were purportedly before this Court, be it in any capacity in Civil Appeal Nos. 4347-4375/2014.
3. The list so prepared by the committee was uploaded, on our asking, on the website of the Supreme Court Bar Association.

It appears that such list has given rise to some dispute / discord and as such, the committee members have been threatened and intimidated with "dire consequences" on social media.

4. Having regard to the circumstances, we disband the Committee and direct that the list uploaded on the website of the SCBA for such purpose be closed.

5. The Court, had at this stage, expressed the desire and offered to pass an order granting all sorts of protection including police protection to the members of the Committee, but they have requested the Court not to do so. It is clarified that it shall be open for the member(s) of the Committee to make such a request should the matter escalate any further.

6. We are informed that the Committee had prepared two lists, one of which was uploaded on the SCBA website. Both these lists be now filed with the Registry along with soft copy thereof.

7. The details of some of the applicants who have indulged in these acts causing unpleasantness to the members of the Committee are taken on record, however, we refrain from either naming them or taking any action against them at this stage. Needless to add, should any of these unsavoury activities be continued by the applicants, either named or otherwise, this Court shall have no hesitation in taking the strictest, appropriate action against them.

8. We place on record our sincere appreciation for the members of the Committee and their painstaking efforts. The efforts of Mr.Vikas Singh, learned senior counsel, President of the SCBA, and other office bearers are appreciated.

9. Let the matter come up for consideration on 24.03.2026 at 1.40 P.M.

(RAJNI MUKHI)  
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)  
COURT MASTER (NSH)